

GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
RAJYA SABHA
QUESTION NO02.03.2010
ANSWERED ON
NATIONAL INITIATIVE ON PATIENT SAFETY .

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Shri Vijay Jawaharlal Darda

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :-

- (a) whether it is proposed to cover around 80 medical colleges under the National Initiative on Patient Safety (NIPS) launched in September, 2009 during the next two years;
- (b) how many cases of medical negligence were detected in large Government hospitals viz. AIIMS, Safdarjung, Ram Manohar Lohia, GTB Hospital in Delhi during 2007 and 2008; and
- (c) whether any medical negligence during critical treatment like surgery or invasive procedures had resulted in fatality during 2007 and 2008?

ANSWER

THE MINISTER OF HEALTH & FAMILY WELFARE

(SHRI GHULAM NABI AZAD)

(a): The Government of India has taken up patient safety issues in the form of a New Initiative-‘Patient Safety’, which was launched on 14.9.2009 with an aim at providing successful and healthy outcome of patient care and availability of expert & advanced care for patients.

(b) & (c): No case of medical negligence during critical treatment like surgery or invasive procedures has been reported during 2007 and 2008 from Safdarjung Hospital, Ram Manohar Lohia Hospital and GTB Hospital in Delhi. Five complaints of alleged medical negligence have been reported by the All India Institute of Medical Sciences during the year 2007-2008 which were enquired into by the Enquiry Committee constituted for the purpose and remedial measures taken where negligence is established.